

CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK

Original Application No. 285 of 1993

Date of Decision: 31.5.1993

Bhagirathi Behera

**Applicant**

## Versus

Union of India & Others

### Respondents

For the applicant:

M/s. K.K. Swain  
H. Choudhury  
A.K. Rath,  
Advocates

### For the respondents

Mr. U. B. Mohapatra,  
Standing Counsel  
(Central Government)

C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN)

1. Whether the reporters of local newspapers may be allowed to see the judgment ? Yes
2. To be referred to reporters or not ? No
3. Whether Their Lordships wish to see the fair copy of the judgment ? Yes

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JUDGMENT

MR. K. P. ACHARYA, VICE-CHAIRMAN, This case was listed for admission to-day and with the consent given by the counsel for both sides, we have heard this case on merit without waiting for filing of a counter because the facts are simple and practically undisputed.

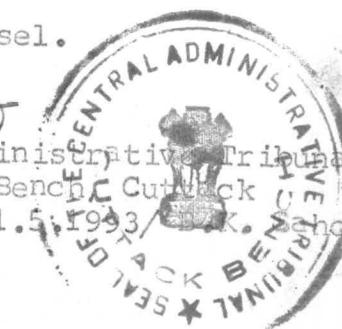
2. Petitioner Shri Bhagirathi Behera was functioning as Extra Departmental Branch Post Master at Chulifunka Branch Post Office in the district of Balangir. Certain <sup>were</sup> allegations leveled against the petitioner who had to face a disciplinary proceeding resulting in his removal from service. Petitioner has preferred an appeal against the said order which is pending consideration by the Director of Postal Services, Sambalpur as contained in Annexure- 6 dated 23.2.1993.

3. We would direct the Director of Postal Services, Sambalpur to dispose of the appeal preferred by the petitioner Shri Bhagirathi Behera; which is pending consideration, within 30 days from the date of receipt of a copy of this judgment. In case the petitioner feels aggrieved by the order to be passed by the Director of ~~Postal Services~~, liberty is given to the petitioner to approach this Bench. Thus the application is accordingly disposed of. No cost.

4. This order is passed after hearing Mr. K. K. Swain, learned counsel for the petitioner and Mr. U. B. Mohapatra, learned Standing Counsel.

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MEMBER (ADMINISTRATIVE)

Central Administrative Tribunal  
Cuttack Bench Cuttack U.P.  
dated the 31.5.1993. N.K. Sahoo



31.5.93  
VICE-CHAIRMAN